

**HIGH COURT OF UTTARAKHAND**  
**NAINITAL**

**NOTIFICATION**

No. 20 /UHC/Admin.A/2015

Dated: February 25, 2015.

In exercise of powers conferred U/S 11(3) of the Code of Criminal Procedure, 1973, following Judicial Officers of the rank of Civil Judge (Jr. Div.) are conferred with the powers of Judicial Magistrate 1<sup>st</sup> Class to exercise these powers within the district where they remain posted:

Sl. No.	Name of the Officer
1.	Ms. Nazish Kaleem
2.	Ms. Rashmi Goyal
3.	Sri Akhilesh Kumar Pandey
4.	Sri Imran Mohd. Khan
5.	Sri Sachin Kumar Pathak
6.	Ms. Durga
7.	Sri Puneet Kumar
8.	Sri Rajesh Kumar
9.	Sri Dayaram

**By Order of the Court**

Sd/-  
**(D.P. Gairola)**  
Registrar General.  
25-02-2015.

No. 936 /XIII-d-1/Admin.A/2012

Dated: February 25, 2015.

Copy forwarded for information and necessary action to: -

1. Principal Secretary, Legislative, Parliamentary Affairs & Language Department, Govt. of Uttarakhand, Dehradun.
2. Principal Secretary Law-cum-L.R., Government of Uttarakhand, Dehradun
3. Principal Secretary Personnel, Government of Uttarakhand, Dehradun.
4. All the District Judges.
5. Director, Printing & Stationery, Roorkee for Publication of the Notification in the next issue of Gazette of Uttarakhand.
6. Director, Uttarakhand Judicial And Legal Academy, Bhowali, Distt. Nainital.
7. Registrar (Vigilance), High Court of Uttarakhand, Nainital.
8. Registrar (Judicial), Registrar (Management), Registrar (Accounts).
9. P.P.S. to Hon'ble the Chief Justice.
10. P.S./P.A. to Hon'ble Judges of this Court with the request to place the Notification for kind perusal of Hon'ble Judges.
11. P.S. Registrar General.
12. I/c N.I.C., High Court of Uttarakhand, Nainital.
13. Guard File/ Assistant concerned.

D. P. Gairola  
25-02-2015  
**Assistant Registrar**  
**Admin. A.**